

NOTICE

Applications are invited from the former District Judges who are willing to do Arbitration Case as an 'Arbitrator'. Following particulars may be submitted before the Registrar (I.T.) through email (registrar_listing@yahoo.co.in) or by speed post within seven days from the date of publication of this notice:

Name :

Address :

Contact No. :

Email ID :

Date of superannuation :

By Order